

CENTRAL ADMINISTRATIVE TRIBUNAL,**ERNAKULAM BENCH****CP(C) 180/00129/2016****in****Original Application No. 180/00229/2015****Friday, this the 11th day of September, 2020****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

R.Sivadasan

Age 67, S/o.Raman

MES – 183545 – Carp (HS) (Retd)

Residing at Sivadam, TC/18/296/2; Punnakkamukal

Attarakuzhi Lane, Thrikkannapuram P.O

Trivandrum 695 032

(Applicant in O.A No.180/229/2015)

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Petitioner**(By Advocate : Mr. S.A.Razzak – not present)****V e r s u s**

1. Dharam Paul

Aged about 45 (Fathers name : Not known)

Garrison Engineer (Army)

Military Engineer Service, Thermals P.O

Trivandrum 695 006

2. Sagir Ahmed

Aged about 52 (Fathers Name : Not Known)

Accounts Officer for Principal CDA, Pensions,

Allahabad, Pin – 211 014, Uttar Pradesh (Up-State)..... **Respondents****(By Advocate : Mr.Sinu G Nath,ACGSC)**

This application having been heard on 11.9.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, learned counsel for the respondents submits that substantial relief has already been granted and if there some difference, the petitioner can take up the matter in another Original Application. Hence **CP(C) is closed for the time being**. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

SV

List of Annexures

Annexure P1 - Certified copy of order dated 11.12.2015 in O.A No.180/229/2015

Annexure P2 - Attested photo copy of order Corrigendum PPO No.C/CORR/ENG/27/2016

Annexure P3 - Arrear calculation statement

Annexure R1 - True copy of Govt of India letter dated 14.7.1992

Annexure R2 - True copy of the Special Part II order 34 dated 22.11.1996

Annexure R3 - True copy of the PCDA (Pen) Allahabad Corr PPO No.C/Corr/Eng/27/2016

Annexure R-4 - True copy of pay drawn details by the applicant

Annexure R-5 - True copy of the amended Corr of pensionary award.

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